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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.07.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.58/2018 in CP No.394,&395/2016 CP(TCAA) No.55&56/HDB/2017
NAME OF THE COMPANY	Genome Valley Tech Parks & Incubators & Incubators Pvt Ltd(Demerger Co.) & M.N. Takshila Industries Pvt Ltd(Resulting Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	391/394

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. B. Raju for VS Raju	Advocate	vbraju1@gmail.com 5849110947	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

IA No.58/2018, is taken up for hearing today.

Counsel reported that he has filed fresh petition for sanction of the scheme which was subject matter of this CP. On the earlier occasion and that it is pending for scrutiny by the Registry.

Hence IA No. 58/2018 is ordered to be listed on 25.07.2018.

  
Member (Judl)